

Publication Notice

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

J-9

(Appellate Civil Jurisdiction)

FAO NO. 4412 OF 2004

Anita Rani and others.

...Appellant

VERSUS

Gurminder Singh & Others

...Respondent

- 1. Gurminder Singh, s/o Harbhajan Singh, c/o Karamjit Singh, s/o Mela Singh, village Malakpur, P.O. Jarg, Tehsil Payal, Distt. Ludhiana (Owner).**
- 2. Karamjit Singh, s/o Mela Singh, Village Malakpur, P.O. Jarg, Tehsil Payal, Distt. Ludhiana (Driver).**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on **16.07.2019 (Actual)**, personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 09.05.2019.


SUPERINTENDENT CIVIL REVISION BRANCH
